

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1**

CP 1 of 2020

Coram: Hon'ble Mr. MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)
Hon'ble Mr. VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.06.2020**

Name of the Company: Solitaire Industrial Infrastructure Pvt Ltd

Section: Section 66 of Co.Act,2013

ORDER

Learned Counsel Mr. Ravi Pahwa appeared for the Petitioner.

RD report is on record.

Learned Counsel for the Petitioner seeks some time to file rejoinder to RD's reply.

Matter stands adjourned to 21.07.2020.


(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)

Dated this the 29th day of June, 2020


(MADAN B GOSAVI)
MEMBER (JUDICIAL)